

tions like inputs for dryland agriculture, increase production of pulses and vegetable oil seeds etc.

3. Providing minimum basis needs of vulnerable sections of the population for improving their quality of life by giving supportive services and complimentary social infrastructure such as minimum wages for agricultural labour, improvement of environment of slums, social afforestation, family planning etc.
4. Also specific supplementary feeding programmes such as Special Nutrition programme, Integrated Child Development Scheme, mid-day meal programme are being operated to bridge the calorie gap in the dietaries of vulnerable segments like preschool children, pregnant and lactating women and school children.

Loan given for Purchase of Fishing Boats from Shipping Developments Fund Committee

25.9. SHRI MANVENDRA SINGH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the amount given as loan to Fishing Companies to purchase indigenous fishing boats by Shipping Development Fund Committee from 1.8.84 to 30.6.85 ; and

(b) the details thereof and how does it compare with the loan granted in the preceding year ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) and (b) : Shipping Development Fund Committee disbursed loans to the extent of Rs. 1.56 crores during the period 1.8.1984 to 30.6.1985 to fishing Companies for purchase of indigenous fishing boats. The details are given in the statement below. During the period 1.8.1983 to 30.6.1984, such loans amounted to Rs. 0.23 crores.

Statement

Statement Showing the amount of loan Disbursed to the Fishing Companies for Acquisition of indigenous travelers by the Shipping Development fund Committee from 1.8.84 to 30.6.85

S. No.	Name of the Fishing Companies	Amount disbursed
1	2	3
1.	M/s. Annai Fisheries (P) Ltd.	5,19,700.00
	—do—	26,00,485.00
	—do—	69,016.75
2.	M/s. Columbia Sea Foods (P) Ltd.	10,39,400.00
	—do—	26,00,485.00
	—do—	69,016.75
	—do—	69,016.75

1	2	3
3.	M/s. Rainbow Sea Foods (P) Ltd.	1,38,033.50
	—do—	26,00,485.00
4.	M/s. Down Fisheries (P) Ltd.	8,16,900.00
5.	M/s. Leela Sea Food (P) Ltd.	8,16,900.00
6.	M/s. Srinivasa Sea Food Ltd.	8,20,428.00
7.	M/s. Golden Fisheries Ltd.	6,19,099.00
8.	M/s. Tropical Shipping Co. (P) Ltd.	6,19,099.00
9.	M/s. Bottle Glass (P) Ltd.	6,19,099.00
10.	M/s. Yarnuna Product (P) Ltd.	6,19,099.00
11.	M/s. Four Seasons Fisheries (P) Ltd.	6,20,428.00
12.	M/s. Gujarat Fisheries Dev. Corpn. Ltd.	6,02,178.00
	Total :	1,56,58,868.75

**Delay in Commissioning of Farakka
Unit of NTPC**

2550. SMRI YASHWANTRAO GADKH PATIL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that commissioning of N.T.P.C.'s first unit at Farakka is being delayed ;

(b) if so, the reasons thereof ; and

(c) the steps being taken to ensure speedy commissioning of the unit ?

THE MINISTER OF STATE IN
THE DEPARTMENT OF POWER
(SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) The delay is mainly due to labour problems and difficulties in acquisition of land in Bihar and West Bengal.

(c) The State Governments concerned have been asked to provide necessary assistance to the project authorities, and progress of the project is being monitored.

**Exposure of Students to Rural
Development Schemes**

2551. SHRI RAJESH PILOT : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have plans to give exposure to students both at school and college level to Rural Development Schemes ; and

(b) whether Government are having programmes for University students to actively participate and use their knowledge and skills in all friends to help rural people towards development and progress ?

THE MINISTER OF EDUCATION
(SHRI K. C. PANT):(a) and (b) : Social.